

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 127
(IB)-06(PB)/2020

IN THE MATTER OF:

M/s. Bajrang Traders

.... Applicant/petitioner

Vs.

Mideast Integrate Steel Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 03.02.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner: Mr. Shovan Mishra, Mr. Arnav Dash, Advs.

For the respondent Ms. Udit Singh, Advocate

ORDER

For order see, CP No. (IB)-2598(PB)/2019.

03.02.2020
Aarti Makker